ORDER

F. No. 26/2/2019-Admn. /5045

Dt: 7th August, 2019

Subject:- Constitution of Internal Complaints Committee on Sexual Hassment to redress complaints of harassment of women at workplace-reg

In exercise of powers contained in Section 4 (1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, Hon’ble Chairperson, TDSAT has re-constituted an Internal Complaints Committee of TDSAT comprising of following members for redressal of complaints, if any, regarding sexual harassment of women at workplace:-

1. Ms. Sangeeta Chugh, DDG (PHP-II), DoT - Presiding Officer
2. Sh. Robin Adaval, Director, TDSAT - Member
3. Sh. Manjul Bajpai, Advocate - Member
4. Ms. Nidhi Srivastava, P.S - Member (Convener)
5. Ms. Payal Kakra, Advocate - Member

2. The said committee shall, in each calendar year, submit an annual report to the TDSAT as per Section -21 of the said act.

(Anand Prakash)
Advisor
Tel: 011-21610458

To

1. All Members of the Internal Complaints Committee, TDSAT.
2. Notice Board
3. TDSAT Website
4. Guard File
OFFICE ORDER No.5/2019

Subject : Constitution of Internal Complaints Committee on Sexual Harassment to redress complaints of harassment of women at work place- reg.

In supersession of Office Order of even no. dated 28th May, 2018 and in exercise of the power contained in Section 4(1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, the Internal Complaints Committee of DoT for redressal of complaints of harassment of women at workplace, is re-constituted with the following composition:

1. Ms. Sanjota Chugh, DDG (PHP-II) : Chairperson
2. Ms. Kiran Khurana, YWCA : Member
3. Shri. Neeraj Mehrotra, Director (Policy) : Member
4. Ms. Jyoti Mathur, DS (Vig.) : Member Secretary
5. Ms. Anjana Singh, SO (RTI) : Member
6. Ms. Padma Kaushik, ASO STG-III : Member

2. The Internal Complaints Committee shall in each calendar year submit an annual report to the employer as per Section 21 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

This issues with the approval of competent authority.

(Jasmine)
Section Officer (O&M)
Tel. No. 23036634

To,
1. Ms. Padma Iyer Kaul, Former Additional Administrator USOF & Chairperson ICCSH, DOT [through Cadre Controlling Authority-ADG(SEA-I)]
2. All Members of the Internal Complaints Committee, DoT
3. e-office notice board
4. IT wing - for uploading the order on DOT website.